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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Papers to be laid on the Table. Dr. Sanjeev Balyan.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): On behalf of Dr. Mahesh Sharma, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2014-2015, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library, See No. LT 4892/16/16]

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- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum, Allahabad, for the year 2014-2015, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2014-2015.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 4893/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 50 of the Control of National Highways (Land and Traffic) Act, 2002:-
  - (i) S.O.375(E) to S.O. 380(E) published in Gazette of India dated 5<sup>th</sup> February , 2016 , regarding delegation of power s of Highway Administration to the officials, mentioned therein.
  - (ii) S.O.486(E) to S.O.494(E) published in Gazette of India dated 16<sup>th</sup> February, 2016, regarding delegation of power s of Highway Administration to the officials, mentioned therein.
  - (iii) S.O.1301(E) and S.O.1302(E) published in Gazette of India dated 4<sup>th</sup> April, 2016, regarding delegation of power s of Highway Administration to the officials, mentioned therein..
  - (iv) S.O.574(E) published in Gazette of India dated 24<sup>th</sup> February, 2016, appointing the Executive Engineers of State Public Works Department and Project Director s of National Highways Authority of India to exercise the powers and functions under Sections 24, 25, 26, 27 and 43 of the said Act.

(2) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O.3200(E) published in Gazette of India dated 30<sup>th</sup> November, 2015, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (ii) S.O.3382(E) published in Gazette of India dated 15<sup>th</sup> December, 2015, containing corrigendum to the Notification No. S.O. 3162(E) dated 12<sup>th</sup> December, 2014.
- (iii) S.O. 3383(E) published in Gazette of India dated 15<sup>th</sup> December, 2015, making certain amendments in the Notification No. S.O. 976(E) dated 9<sup>th</sup> April, 2015.
- (iv) S.O. 3384(E) published in Gazette of India dated 15<sup>th</sup> December, 2015, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (v) S.O.3554(E) published in Gazette of India dated 31<sup>st</sup> December, 2015, making certain amendments in the Notification No. S.O. 539(E) dated 17<sup>th</sup> February, 2015.
- (vi) S.O.3555(E) published in Gazette of India dated 31<sup>st</sup> December, 2015, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (vii) S.O.183(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (viii) S.O.184(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (ix) S.O.186(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (x) S.O.188(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xi) S.O.413(E) to S.O.415(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xii) S.O.417(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xiii) S.O.418(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, declaring highways, mentioned therein, as new National Highways.
- (xiv) S.O.419(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xv) S.O.420(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, making certain amendments in the Notification No. S.O. 689(E) dated 4<sup>th</sup> April, 2011.
- (xvi) S.O.641(E) published in Gazette of India dated 2<sup>nd</sup> March, 2016, declaring highways, mentioned therein, as new National Highways.
- (xvii) S.O.1098(E) published in Gazette of India dated 15<sup>th</sup> March, 2016, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.

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(3) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the National Highways Authority of India Act, 1988:-

- (i) S.O. 185(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, entrusting Highway Nos. 82 and 102 in the State of Bihar to National Highway Authority of India.
- (ii) S.O. 187(E) published in Gazette of India dated 20<sup>th</sup> January, 2016, rescinding Notification No. S.O.94(E) dated 31<sup>st</sup> January, 2007.
- (iii) S.O. 416(E) published in Gazette of India dated 9<sup>th</sup> February, 2016, entrusting Highway No. 202 (Yadgiri-Warangal) in the State of Telengana to National Highway Authority of India.

[Placed in Library, See No. LT 4896/16/16]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 458 Merchant Shipping Act, 1958:-

- (i) G.S.R.455(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Lifeboatmen's (Qualification and Certificates) Rules, 1963.
- (ii) G.S.R.456(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Merchant Shipping (Distress Messages and Navigational Warnings) Rules, 1964.
- (iii) G.S.R.457(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Merchant Shipping (Pilot Ladder) Rules, 1967.
- (iv) G.S.R.458(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Merchant Shipping (Musters) Rules, 1968.

- (v) G.S.R.459(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Merchant Shipping (Safety Convention Certificates) Rules, 1968.
- (vi) G.S.R.460(E) in Gazette of India dated 27<sup>th</sup> April, 2016 rescinding the Merchant Shipping (Radio Direction Finders) Rules, 1968.

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